

ITEM NO.41

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 901/2020

TINKU SAINI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 159292/2022 - INTERVENTION APPLICATION and IA No. 132225/2020 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 1305/2020 (PIL-W)
(FOR ADMISSION)

W.P.(C) No. 1302/2020 (PIL-W)
(FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 183532/2022)

W.P.(C) No. 1414/2020 (PIL-W)

W.P.(C) No. 1075/2021 (PIL-W)
(IA No. 123606/2021 - EXEMPTION FROM FILING O.T., IA No. 123609/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No. 135042/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Mr. K.S. Chouhan, Sr. Adv.
Ms. Anzu. K. Varkey, AOR
Mr. Kasoju Mahesh Chary, Adv.
Ms. Chembugari Abheeshna, Adv.

Ms. Aakriti Jain, AOR

Mr. A.D.N. Rao, Sr. Adv. (N/P)
Mr. Ashutosh Dubey, AOR
Mrs. Rajshri Ashutosh Dubey, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Amit P Shahi, Adv.
Ms. Agrima Singh, Adv.
Mr. D. Shiva Shankar, Adv.
Ms. Ritumbhara Garg, Adv.

For Respondent(s)

Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR

Mr. Varun Thakur, Adv.

Mr. Tushar Mehta, SG (N/P)
Mr. K.M. Nataraj, ASG
Mr. S.V. Rajau, ASG (N/P)
Mr. Kanu Agrawal, Adv.
Mr. Shaileh Madiyal, Adv.
Mr. Sharath Nambiar, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, SG (N/P)
Mr. S.V. Raju, ASG (N/P)
Mr. K.M. Nataraj, ASG
Mr. Kanu Agrawal, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Rajat Nair, Adv.
Mr. K. Parmeswaran, Adv.
Mr. Amrish Kumar, AOR

Mr. Sarthak Ghonkrokta, AOR
Mr. Raghav Awasthi, Adv.
Mr. Mukesh Sharma, Adv.
Mr. Lohitasha Shukla, Adv.

Mr. Umesh Babu Chaurasia, Adv.
Dr. Bheem Pratap Singh, Adv.
Mr. Onkar Prasad, Adv.
Mrs. Manjula Chaurasia, Adv.
Ms. Nancy Sinha, Adv.
Mr. Satish Pandey, AOR

Mr. Varinder Kumar Sharma, AOR

Mr. D. Mahesh Babu, AOR

Mr. Pratik R. Bombarde, AOR
Mr. Jitendra Kumar, Adv.
Mr. Abhishek Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Re-list in the week commencing 09.09.2024.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR